

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (DR. SMT.) PHULRENU GU-HA): (a) Open jails exist in the States of Andhra Pradesh, Assam, Gujarat, Kerala, Madras, Maharashtra, Mysore, Rajasthan and Uttar Pradesh and Union Territory of Himachal Pradesh.

(b) No co-ordinated scheme, as such, to introduce 'open jail' system in the country has been drawn up. The matter falls in the sphere of responsibility of State Governments.

**BAN ON MANUFACTURE OF RAB AND KHAHSARI BY POWER CANE CRUSHERS**

♦560. SHRI H. V. TRIPATHI : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that the Government of Uttar Pradesh have banned the manufacture of rab and khandsari by the power cane crushers working out of factory zone before 22nd December this year; and

(b) if so, whether it is likely to create further rise in prices of sugar ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNA-SAHEB SHINDE): (a) No, Sir.

(b) Does not arise.

**SUBSCRIBERS TRUNK-DIALLING SYSTEM IN ASSAM ETC.**

♦561. SHRI G. BARBORA : Will the Minister of COMMUNICATIONS be pleased to state :

(?) whether subscribers trunk dialling system of telephones will be extended to any of the towns in Assam, Nagaland, Manipur and Tripura in the near future ;

(b) whether it is difficult to get trunk lines from Assam to Calcutta and beyond; and

(c) if so, the reasons therefor

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS : (SHRI I. K. GUJRAL) (a) Subscriber Trunk Dailling facility is proposed to be introduced between Shillong and Gauhati by September, 1969.

(b) Generally, there is no difficulty.

(c) Does not arise.

♦562 [Transferred to the 27th December 1968.1

दिल्ली दुग्ध योजना के दूधों में बिजली का न होना

\* 563. श्री सूरज प्रसाद : क्या छाद्य तथा

कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच कि राजधानी में दिल्ली दुग्ध योजना के दूध के दूधों में बिजली नहीं है, जिसके परिणामस्वरूप उपभोक्ताओं को बहुत असुविधा होती है; और

(ख) यदि हां, तो क्या सरकार निकट भविष्य में दूध के इन दूधों में बिजली लगाने का विचार रखती है?

†[ UNELECTRIFIED D.M.S. BOOTHS

♦563. SHRI SURAJ PRASAD : Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) Whether it is a fact that the milk booths under the Delhi Milk Scheme in the Capital are not electrified causing considerable inconvenience to the consumers; and

(b) if so, whether Government propose to electrify these milk booths in the near future?!

छाद्य, कृषि सामुदायिक विकास और सह-कारिता मंत्रालय में राज्य मंत्री (श्री अण्णासाहेब शिंदे):

(क) जी हां। दिल्ली दुग्ध योजना में दूधों में बिजली नहीं लगाई गयी है।

(ख) सरकार का ऐसा कोई विचार नहीं है।

†[THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE) : (a) Yes, Sir. D. M. S. milk booths are not electrified.

(b) Government have no such proposal.]

**INDUSTRIAL TRAINING INSTITUTES**

♦564. SHRI R. P. KHAITAN : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the number of Industrial Training Institutes run by his Ministry ;

(b) the total number of persons trained in these institutes annually ; and

(c) whether Government provide them assistance in getting jobs and how many persons trained in these institutes are unemployed at present ?

[ [ ] English translation.